

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made with immediate effect:-

S.No.	Name	From	To
1	Ms. Monika Gupta EC: 3155	PA in the Mediation Cell, North-West District, Rohini Courts, Delhi.	PA in the Court of Sh. Rajneesh Kumar Gupta, District Judge (Commercial Court)-02, Central District, Tis Hazari Courts, Delhi.
2	Sh. Pankaj Rawat EC: 11377083	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Mahesh Chander Gupta, District Judge (Commercial Court)-03, Central District, Tis Hazari Courts, Delhi.
3	Sh. Praveen Karan EC: 3097	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Ms. Nisha Saxena, District Judge (Commercial Court)-04, Central District, Tis Hazari Courts, Delhi.
4	Ms. Shalini Jain EC: 39997841	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Ashwani Kumar Sarpal, District Judge (Commercial Court)-05, Central District, Tis Hazari Courts, Delhi.
5	Ms. Anuradha Sharma EC: 3110	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the Court of Sh. Man Mohan Sharma, District Judge (Commercial Court)-06, Central District, Tis Hazari Courts, Delhi.
6	Ms. Jyoti Dewan EC: 3160	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the Court of Ms. Charu Aggarwal, Spl. Judge, ASJ-2, Central District, Tis Hazari Courts, Delhi.
7	Ms. Gurmeet Kaur EC: 3037	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Rajinder Singh, ADJ-2, Central District, Tis Hazari Courts, Delhi.
8	Ms. Nitasha EC: 30939614	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the Court of Ms. Geetanjali, ADJ-3, Central District, Tis Hazari Courts, Delhi.
9	Ms. Neetu Adhikari EC: 43878762	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Jitendra Singh, ADJ-6, Central District, Tis Hazari Courts, Delhi.

Note: Non-compliance of the transfer orders immediately/proceed on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials as per rules.

Girish Kathpalia

(GIRISH KATHPALIA)
DISTRICT & SESSIONS JUDGE (HQs)
DELHI

09.01.20

1151-1201
No. _____/Admn-I/P & T/2020

Dated, Delhi the **09 JAN 2020**

Copy forwarded for information and necessary action to: -

1. The Ld. Officer In-charges, Accounts Branch, Central, Delhi.
2. The Personal Office of Ld. District & Sessions Judge (HQs), Delhi.
3. The Officer/Officials concerned.
4. The AO(J), Administration Branch-I, Central.
5. The dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
6. The dealing Official, ACR, Cell, Central, Tis Hazari Courts, Delhi.
7. The dealing official, Layers, Computer Branch, Central, THC, Delhi.
8. PRO/APRO, Central, Delhi.
9. Web-site Committee, Tis Hazari Courts, Delhi.

Balbir Singh
09/1/2020

Administrative Officer (Judl.)
Administration Branch-I
District & Sessions Judge Office (HQs)
Delhi